

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 32 OF 2016

Dated: 15th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Prayas (Energy Group)

..... Appellant (s)

Versus

Rattan India Power Ltd. & Ors.

.....Respondent (s)

Counsel for the Appellant(s)

:

**Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal**

ORDER

List the matter on **17/02/2016.**

**(I.J. Kapoor)
Technical Member**

ts/pr

**(Justice Ranjana P. Desai)
Chairperson**